NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH** COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 31.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP (IB) No 31/BB/ 2018	-	Admission	Rule 4 of IB	M/s Fullerton India Credit Company Ltd, Vs M/s Ayurwin Pharma Pvt Ltd.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Mohan Malge Financial meditor 9036744708

ORDER

Counsel for Petitioner is present. Matter is listed today for admission. Registry pointed certain objections, Petitioner Counsel to attend to the objections. List it on 06/02/2018.

Member (T)

Member (J)